GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.300 TO BE ANSWERED ON THE 19THJULY, 2016/ASHADHA 28, 1938 (SAKA)

REVIEW OF COASTAL SECURITY

300. KUNWAR HARIBANSH SINGH:

SHRI DHANANJAY MAHADIK:

PROF. SAUGATA ROY:

SHRI T. RADHAKRISHNAN:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI GAJANAN KIRTIKAR:

SHRI BIDYUT BARAN MAHATO:

SHRI SATAV RAJEEV:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI SUDHEER GUPTA:

SHRIMATI SUPRIYA SULE:

SHRI S.R. VIJAYAKUMAR:

DR. SUNIL BALIRAM GAIKWAD:

SHRI P. KUMAR:

DR. J. JAYAVARDHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a meeting to review coastal security which has been a concern since the 26/11 terror attack was held recently with the coastal States;
- (b) if so, the details and outcome thereof;
- (c) whether the Government is considering setting up of a marine police force to augment safety of the coastlines in the country, if so, the details thereof and the time by which it is likely to be set up;
- (d) whether the Government is also planning to bring all major port sites under e-surveillance and if so, the details thereof; and
- (e) the other steps taken by the Government to improve coastal security in the country?

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ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (c): Yes, Madam. A meeting to review coastal security was held under the Chairmanship of Union Home Minister with Home Ministers, Chief Secretaries and Directors General of Police of all coastal States/Union Territories in Mumbai on 16.06.2016, wherein all stakeholders were requested to take expeditious action for strengthening the coastline of the country. It was also decided to consider the proposal for creation of a Central Marine Police Force (CMPF) for strengthening coastal security.
- (d): The matter of e-surveillance in major ports is under consideration of the Government.
- (e): Government of India has taken various measures to safeguard coastal security of the country against terrorist threats from the sea.

The important measures are as under:

- A three-tier Coastal security ring all along our coast is provided by
 State Coastal Police, Indian Coast Guard (ICG) and Indian Navy. The
 Indian Navy is patrolling along International Maritime Boundary Line
 (IMBL), while the ICG is mandated to do patrolling and surveillance
 up to 200 NM i.e. Exclusive Economic Zone of India (EEZ) and the
 State Coastal Police performs boat patrolling in shallow coastal
 area.
- The Indian Navy has been designated as the Authority responsible for overall Maritime Security.
- Director General, Coast Guard has been designated as Commander
 of Coastal Command and made responsible for overall coordination
 between the State and the Central agencies in all the matters
 relating to coastal security.
- Coastal Security Scheme is implemented in phases with the objective of strengthening infrastructure of Coastal Police Force for patrolling and surveillance of coastal areas.

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- The State Coastal Police Forces work closely with ICG under the hub and spoke concept, the hub being ICG station and the spokes being the coastal police stations.
- Gapless electronic surveillance along the coastline is carried out by using 46 Radar Stations of ICG and 74 Automatic Identification
 System Receiver Stations of Directorate General, Lighthouses and Lightships.
- Registration of sea-going vessels and identification of persons on board have been made compulsory.
- Joint Coastal Security Exercises are conducted by ICG, in coordination with other stake-holders to create synergy between the Central and the State agencies involved in the coastal security and based on intelligence inputs, Coastal Security operations are also being conducted.
